

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sholingur Textiles Limited Date of Commencement of Liquidation: 13-02-2020; List of Stakeholders as on Date: 21-06-2020; Name of IP: Mr. Balasubramanian T V; Last 5 digit of registration number: 10388

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	7183312	1	7183312				NA
2	Liquidation costs incurred till date	1	4566139	1	4566139				NA
3	Secured financial creditors	1	701946938	1	701946938				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	25708202	1	25708202				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	169	180580815	166	36577073		144003742		<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	5	2400836	5	470648		1930188		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	2	19094160	2	19094160				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	109078	1	109078				<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>181</b>	<b>941589480</b>	<b>178</b>	<b>795655550</b>	<b>0</b>	<b>145933930</b>	<b>0</b>	